

would be an occasion for me to explain fully in greater details, what the Railways have done, how they have served the people etc.

SHRI SEZHIYAN: The Minister has said that no arrests have been made in Madras and Kerala. I want to know from the Minister as to what is the amount of protection given in a particular State by the Government. Is the Minister aware of the fact that when there was a serious disturbance in Madras, when the message was sent, Mr. Karunanidhi, a Minister of that State and another went, personally, to the station and protected the property? Is the Minister aware of this fact?

SHRI C. M. POONACHA: It is a fact that the Ministers did go to the place of scene. But before that, the destruction had taken place.

MR. SPEAKER: The question Hour is over now. Shri Patodia.

WRITTEN ANSWERS TO QUESTIONS

राज्य व्यापार निगम के पात्र गन्धक

*5. श्री ललितमूषण बाजपेयी : क्या बाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) राज्य व्यापार निगम ने निर्यात करने के लिये अब तक कितना गन्धक प्राप्त किया परन्तु जिनका वास्तव में निर्यात नहीं किया गया;

(ख) इसका प्रति टन कितना शुल्क दिया जाता है;

(ग) यह किस स्थान पर गोदाम में रखा गया है; और इसमें से अब तक कितना गन्धक बेकार हो चुका है; और

(घ) शेष गन्धक को सरकार का विचार किस प्रकार बेचने का है?

3068 (Ai) LSD-2.

बाणिज्य मंत्री (श्री दिनेश सिंह) :

(क) राज्य व्यापार निगम गन्धक का प्रायात करता है। गन्धक की निर्यात के लिये प्राप्त करके गोदाम में नहीं रखा जाता है।

(ख) से (घ). प्रश्न नहीं उठते।

Prices of Cloth

*7. **SHRI MAYAVAN:**
SHRI ANBUCHAZHIAN:
SHRI DEIVEEKAN:

Will the Minister of **COMMERCE** be pleased to state:

(a) whether it is a fact that the Indian Cotton Mills Federation have demanded a 16 per cent increase in the prices of controlled varieties of cloth;

(b) if so, the reasons therefor; and

(c) the reaction of Government thereto?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) and (b). The Indian Cotton Mills Federation have claimed an increase of 13 per cent in the prices of controlled cloth, about 10 per cent on account of rise in the price of cotton and 3 per cent on account of the rise in dearness allowance.

(c) The matter is under consideration.

Model Woollen Mills, Bombay

*8. **SHRI K. RAMANI:**
SHRIMATI SUSHEELA GOPALAN:
SHRI P. GOPALAN:

Will the Minister of **COMMERCE** be pleased to refer to the reply given to Unstarred Question No. 3587 on the 8th December, 1967 and state:

(a) whether the investigation into the allegation in regard to the allocation of 50,000 lbs. of 2/15 and 1/10, worsted yarn to the Model Woollen